

	Phase I	Phase II (Optional)
1. Maximum Exploration period	3 years	2 years
2. Survey commitment	5000 LKM	
3. Drilling commitment	3 wells	2 wells
4. Financial commitment	US \$ 29 million	US \$ 18 million
5. Production	— to be shared on a sliding scale.	
6. Working interest	— upto 50% after commercial discovery was established.	

(c) and (d) Bids have been invited by Government on March 20, 1986, from experienced international companies to explore for oil and natural gas in 27 blocks in the offshore areas of Saurashtra and Konkan-Kerala basins in the Western Coast and Cauvery, Krishna-Godavari, Palar and Mahanadi basins in the Eastern Coast. The last date for submission of bids is November 30, 1986.

[*Translation*]

Quality Test of Medicines Manufactured by IDPL

*616. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether samples of the medicines manufactured by the Indian Drugs and Pharmaceuticals Ltd. during 1984-85 were taken for quality test ; and

(b) if so, the number of medicines, samples of which were taken, and the standard of medicines found after the test ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :
(a) Yes, Sir,

(b) IDPL manufactured 125 formulations during 1984-85 and during the manufacturing process the samples of these formulation were tested by IDPL and found as per standard.

[*English*]

News Item Captioned "VIP Discount Scheme Anti-Consumer"

*617. SHRI BANWARI LAL PUROHIT : Will the Minister of INDUSTRY be pleased to state ;

(a) Whether the attention of Government has been drawn to a news item captioned "VIP discount scheme anti-consumer" appearing in the 'Indian Express' of 16 March, 1986 ;

(b) if so, whether the office of the Director General, Investigation and Registration (Department of Company Affairs) has since ordered a preliminary investigation into the said scheme ;

(c) whether to launch such a scheme is the violation of the MRTP Act ; and

(d) the action Government propose to take in this regard ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :
(a) Yes, Sir.

(b) Director Genral (Investigation and Registration has, after conducting preliminary investigation, made on application to MRTP Commission under section 36B(c) of MRTP Act, 1969 suggesting an enquiry into unfair trade practice indulged in by M/s. Blow Plast Ltd.

(c) and (d) The matter is before MRTP Commission which has necessary powers under MRTP Act, 1969, to take appropriate action.

Participation by D.S.I.D.C. in EXPO-LONDON '84

5660. SHRI BHATTAM SRIRAMA-MURTY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Delhi Small Industries Development Corporation (DSIDC) participated in EXPO-LONDON'84 organised by FIBA under export promotion programme ; if so, the list of participants ;

(b) whether annual fees for registration of participants have been paid ;

(c) whether payment towards service charges have been made by the parties as per agreement ;

(d) the names and value of goods carried to London for sale ;

(e) the names and value of unsold goods brought back ;

(f) the amount in foreign currency earned and repatriated to India ;

(g) the reasons for deficiency ;

(h) the total amount spent by DSIDC on their representatives ; and

(i) whether unsold goods have been verified by DSIDC/RBI/Customs/CCI & E and other Government authorities, with details ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) According to Delhi Administration, Delhi Small Industries Development Corporation (DSIDC) participated in EXPO-LONDON'84 organised

by FIBA under export promotion programme; the list of participants is given in the statement given below.

(b) There was no condition for the participants to pay annual fee.

(c) The service charges have been deducted as per agreement @ 5% of sale proceeds of goods from the payments received, on behalf of the participants.

(d) Value of goods carried to London for sale was Rs. 4,63,786. The items taken were Handloom articles, Imitation Jewellery, sarees, gift items and Brass artwares.

(e) The value of the un-sold goods was Rs. 2,74,014.62 ; all the goods were handed over to the participants for sale in London.

(f) Foreign currency earned and repatriated to India was £ 11,089.95 and \$ 3,350.00.

(g) Expo-London was scheduled to start on 1.11.84, but the whole arrangements made for the Expo were thrown out of gear due to sad assassination of our Late Prime Minister Smt. Indira Gandhi ; all out efforts under the circumstances were made to make the Expo a success, but short fall in the sale occurred due to unforeseen change in the schedule of Expo-London.

(h) A sum of Rs. 1,63,070.81 was spent by DSIDC on its two representatives.

(i) In view of the reply to part (e) above, the question does not arise.

Statement*List of Participants in Expo-London '84*

Name	Designation	Age (yrs.)	Nationality	Sex	Name & Address of the concern.
1	2	3	4	5	6
1. Mrs. Geeta Bhargava	President	37	Indian	Female	FIBA, A-304, Defence Colony, New Delhi-24.
2. Mrs. Uma Chaudry	Prop.	51	-do-	-do-	M/s. Fabric, M-79, C. Circus, New Delhi-1.
3. Mrs. Anju Sachdeva	Prop.	25	-do-	-do-	M/s. A. K. Creations, 18/13, Hauz Khas, New Delhi.
4. Mrs. Mala Krishna	Prop.	29	-do-	-do-	M/s. Classic International, 8-6/15, Safdarjang Enclave, New Delhi.
5. Mrs. Madhu Chopra	Partner	29	-do-	-do-	M/s. Jewel Impex, 831, G.T. Karnal Road, Indl. area, New Delhi.
6. Mrs. K.R. Resamwala	Prop.	50	-do-	-do-	M/s. International 204, Nirmal Tower, Barakhamba Road, New Delhi.
7. Mrs. Mehsooda Begum	Prop.	33	-do-	-do-	M/s. Jhelum Exports, 47A, Jawahar Nagar, Srinagar.
8. Mrs. Farzona Ranjan	Prop.	22	-do-	-do-	M/s. Leaf International, Flat Q, South Patel Ngr., New Delhi.

1	2	3	4	5	6	
9.	Mrs. S.L. Marya	Partner		Indian	Female	M/s. R.L. Marya Hosiery, 3528, Qutab Road, Sadar Bazar, Delhi-6.
10.	Mrs. Anupam Mg. Gupta	Partner	33	-do-	-do-	M/s. Roopa Export, 2647, Churiwala, Delhi-6.
11.	Mrs. Sharda Jain	Partner	53	-do-	-do-	M/s. Sharda Export House Shillong, 10-A, Lachauimiers Hills, Shillong (Meghalaya).
12.	Mrs. Asha Chandra	Prop.	30	-do-	-do-	M/s. Shanta Claus, 3-Todar Mal Lane, Bangali Market, New Delhi.
13.	Mrs. Neena Malhotra	Partner	21	-do-	-do-	M/s. Sonu Exports, 8-Savitri Cinema Complex, Greater Kailash II, New Delhi.
14.	Mrs. Krishna Sikand	Prop.	45	-do-	-do-	M/s. Tipperah Trans Continentals 59—Sunder Nagar, New Delhi.
15.	Mrs. Usha Khanna	Prop.	40	-do-	-do-	M/s. Usha Exports, 1/5-B, Asaf Ali Road, New Delhi-1.
16.	Mrs. V. Bhargava	Prop.	29	-do-	-do-	M/s. Vinco International, 166 NOTC Ph. I, New Delhi.
17.	Mrs. G.M. Nigamwala	Prop.		-do-	-do-	M/s. Special Arts V-74, Pandara Road, New Delhi.